

[*Translation*]

**Recruitment of Labourers at Izzatnagar**

4230. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether any recruitment of labourers was made on ad-hoc basis during last three years at Izzatnagar in North-Eastern Railway, Bareilly; and

(b) if so, the number of labourers out of them who have not yet been regularised?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). It is presumed that the Question herein relates to Izzatnagar station of North Eastern Railway. Information in regard to this station is being collected from North Eastern Railway and will be laid on the Table of the Sabha

[*English*]

**Clearance of Industrial Projects in Tamil Nadu**

4231. SHRI KANCHI PANEER SELVAM: Will the Minister of INDUSTRY be pleased to state:

(a) the details of applications for industrial projects in Tamil Nadu pending clearance of Union Government for the last three years; and

(b) when these projects are likely to be cleared?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). During the years 1987 to 90 (upto 31.1.90) 514 Industrial Licence applications for setting up of industries in the State of Tamil Nadu were received. Out of these, 270 applications have been approved and letters of intent granted. Of the remaining 244 applications, 161 have

been rejected or otherwise disposed off and 83 applications are in various stages of processing. It is the constant endeavour of the Government to dispose off all Industrial Licence applications as expeditiously as possible.

**Reduction in Price of essential Drugs**

4232. SHRI SHANKERSINH VAGHELA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are considering any proposals for reduction in prices of essential and life saving drugs:

(b) if so, when a decision in this regard will be taken;

(c) the details of present arrangements for quality control of drugs;

(d) whether these arrangements are adequate; and

(e) if not, the steps being taken for strict implementation of the statutory provisions in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir. A Standing Committee under the chairmanship of Secretary (C&PC) has already been constituted to review DPCO, 1987. Recently, 21 bulk drugs including Mitomycin, an anti-cancer drug, have been brought under control. The prices of about 164 formulations based on these bulk drugs have also been reduced.

(c) to (e). Ministry of Health and Family Welfare, Office of DC(I), have been asked to furnish the necessary information.

**New trains from Alleppey**

4233. PROF K.V. THOMAS: Will the Minister of RAILWAYS be pleased to state: